GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION No.237

TO BE ANSWERED ON TUESDAY, FEBRUARY 04, 2025 15 MAGHA, 1946 (SAKA)

"CONSTITUTION OF 8th CENTRAL PAY COMMISSION"

237: SHRI JAVED ALI KHAN: SHRI RAMJI LAL SUMAN:

Will the Minister of Finance be pleased to state:

- (a) whether Union Cabinet has approved constitution of 8th Central Pay Commission (CPC) for Central Government employees and pensioners during January, 2025;
- (b) if so, the details thereof;
- (c) by when the Chairperson and Members of the 8th CPC would be appointed and by when notification for it's constitution would be issued; and
- (d) the timeline for 8th CPC for submission of it's report to the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): The Government has approved constitution of the 8th Central Pay Commission.
- (c) & (d): Will be decided in due course.
